

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 160)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.10.2026

ORDER NO. 143 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no. 138 of 2026 for **CESTAT, Chennai** from **12.10.2026 to 16.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.10.2026 to 16.10.2026	Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Chennai//P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar